

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 198/14, 199/14 & 200/14

Dated : 03rd November, 2014

Appeal No. 198/14

In the matter of :

Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)

Versus

Green Infra Corporate Wind Power Ltd. & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

**Counsel for the Respondent(s) : Mr. Kumar Mihir for R-1
Ms. Suparna Srivastava for R-2**

Appeal No. 199/14

In the matter of :

Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)

Versus

Green Infra Corporate Wind Power Ltd. & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

**Counsel for the Respondent(s) : Mr. Kumar Mihir for R-1
Ms. Suparna Srivastava for R-2**

Appeal No. 200/14

In the matter of :

Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)

Versus

Vaayu (India) Power Corporation Pvt. Ltd. & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

Counsel for the Respondent(s) : Mr. Kumar Mihir for R-1
Ms. Suparna Srivastava for R-2

ORDER

Since the Bench did not assemble today, as agreed by the learned counsel for the parties, the matter is posted for hearing on 24th November, 2014.

Court Master

jp/rkt